

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 2683/2017  
M.A. No. 2822/2017

New Delhi, this the 10<sup>th</sup> day of August, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Adesh Kumar  
S/o Sh. Ranveer Singh  
R/o Flat No. 53G-R-Block,  
Dilshad Garden, Delhi  
Aged about 30 years
2. Nishikant Dubey  
S/o Sh. Haushila Prasad Dubey  
R/o F-178-179, IIInd Floor, Gandhi Vihar  
Aged about 31 years
3. Jayanta Hazarika  
S/o Sh. Golap Hazarika  
R/o QR. No.-A3, Sewa Kutir Complex,  
Kingsway Camp, Delhi-09  
Aged about 30 years
4. Geeta Rawat  
D/o Sh. Harsh Singh Bhandari  
R/o 1307, 2<sup>nd</sup> Floor, DDA Flats,  
G.T.B. Encl., Dilshad Garden, Delhi.  
Aged about 37 years
5. Deepali Kain  
D/o Late Sh. Dinesh Kr. Kain  
R/o 4/2544, Gali No.11, Bihari Colony,  
Shahdara, Delhi  
Aged about 30 years
6. Kavita Chaudhary  
D/o Sh. Dharamvir  
R/o H-32, Street No.4,  
Brahmpuri, Delhi  
Aged about 32 years

7. Gudhal  
D/o Sh. Rajendra Singh  
R/o 2/59, Sec-2, Rajender Nagar,  
Sahibabad, Ghaziabad.  
Aged about 36 years
8. Harish Kumar  
S/o Sh. Surender Pal  
R/o J-3/134, Kishankunj,  
Laxmi Nagar, Delhi-110092  
Aged about 37 years
9. Vineet Kumar Singh  
S/o Sh. Prem Shankar Singh  
R/o F-178-179, IIInd Floor,  
Gandhi Vihar, Delhi  
Aged about 33 years
10. Shimla  
D/o Sh. Nirmal Dass  
R/o Kh. No. 498, Village Sabhapur,  
Delhi-97  
Aged about 31 years
11. Sandeep Singh  
S/o Sh. Wazir Singh  
R/o H. No.-176, PKT-6, Sec A-10,  
Narela, Delhi-110040  
Aged about 37 years
12. Ashwani Kumar  
S/o Sh. Divya Kant  
R/o KH-28/31, Gali No.-20,  
Libaspur, Delhi-42  
Aged about 33 years
13. Pooja  
D/o Sh. Om Kumar  
R/o Flat No.-034, Pocket-6,  
Sec-A-10, Narela, Delhi  
Aged about 29 years
14. Amit Kumar  
S/o Sh. Mohan Singh  
R/o BH-92 (West), Shalimar Bagh  
Aged about 32 years

15. Padam Kant Shukla  
S/o Late Sh. Ganga Pd. Shukla  
R/o H. No.-60, Krishna Apptt., BH-(East)  
Shalimar Bagh, Delhi  
Aged about 43 years
16. Kshama Devi  
D/o Sh. Pramod Kumar Pandey  
R/o H. No.-60, Krishna Apartment, BH-(East)  
Shalimar Bagh, Delhi  
Aged about 37 years
17. Md. Manzoor Alam  
S/o Sh. Jalilur Rahman  
R/o 14 A, Block-4, DDA Flats,  
Sarai Kale Khan, New Delhi.  
Aged about 35 years
18. Supreet Kaur  
W/o Sh. Simardeep Singh  
R/o 120, Vigyan Vihar, Delhi  
Aged about 28 years
19. Aizaz Fatma  
S/o Sh. Mohd. Mehudi  
R/o E-11, IIInd Floor, Shaheen Bagh,  
Jamia Nagar, Delhi  
Aged about 33 years
20. Deepali Singh  
D/o Sh. Sukhpal Singh  
R/o H. No.528, IIInd Floor, Katra Nagpuri  
Inside Katra Asharfi CH. CH.  
Aged about 30 years
21. Abha Singh  
D/o Sh. Shiv Chandra Singh  
R/o E-261, Gali No. 8, East Vinod Nagar,  
Delhi- 110091  
Aged about 39 years
22. Nisha Singh  
D/o Sh. Suresh Kumar Singh  
R/o D-206-A, Brij Vihar, Ghaziabad  
Aged about 30 years

23. O. Baidullah  
S/o Sh. Abdul Bari  
R/o D-19/19, Okhla Vihar, Jamia Nagar,  
New Delhi-110025  
Aged about 32 years
24. Amit Kumar  
S/o Shri Mahabir Singh  
R/o 88/14, Shakarpur, Delhi  
Aged about 30 years
25. Naz Mehdi  
S/o Sh. Mohd. Mehdi  
R/o A-80, First Floor, Shaheen Bagh,  
Jamia Nagar, Delhi  
Aged about 31 years
26. Sharanjeet Kaur  
W/o Sh. Charan Kamal Singh  
R/o 965 (3<sup>rd</sup> Floor), Mukherjee Nagar,  
Delhi-110009  
Aged about 38 years
27. Ishwar Chand  
S/o Sh. Dharam Pal  
R/o Kh. No.-123/2, Cross Road,  
Sant Nagar, Burari  
Aged about 37 years
28. Preeti Gupta  
W/o Sh. Nikhil Gupta  
R/o H-42, Ground Floor, Lajpat Nagar-1,  
New Delhi  
Aged about 36 years
29. Manoj Kumar  
S/o Sh. Kumar Sen  
R/o Village Sonothi,  
PO Fatehpur Sikri,  
Dist.-Agra, Uttar Pradesh-283110  
Aged about 34 years
30. Vakeel  
S/o Sh. Liyakat  
R/o A-298, Gali No.1, Jawahar Park,  
Ghaziabad, Uttar Pradesh- 201006  
Aged about 30 years

31. Neelam  
 W/o Sh. Brijesh Sharma  
 R/o Flat No. 1A, Maternity Enclave,  
 Rohini Sector-3, Delhi-110085  
 Aged about 34 years  
 (Group 'C') .. Applicants

(By Advocate : Shri Ajesh Luthra)

**Versus**

1. Govt. of NCT of Delhi,  
 Through its Chief Secretary,  
 Delhi Secretariat,  
 I.P. Estate, New Delhi.
2. The Secretary  
 Department of Social Welfare & Women  
 & Child Development,  
 Govt. of NCT of Delhi,  
 GNLS Complex, Delhi Gate, Delhi
3. The Director  
 Department of Social Welfare & Women  
 & Child Development,  
 Govt. of NCT of Delhi,  
 Canning Lane, K.G. Marg, Delhi
4. The Secretary (Services)  
 GNCT of Delhi,  
 7<sup>th</sup> Level, 'C' Wing,  
 Delhi Sachivalaya, I.P. Estate,  
 New Delhi. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicants.

2. MA 2822/2017 filed for joining together is allowed.

3. The applicants, who are presently working as Contractual Welfare Officers under the respondents, filed the O.A. seeking the following relief:

- “(a) Direct the respondents to frame a policy for regularisation of the applicants to the post of Welfare Officers and/or
- (b) The respondents be directed to make appropriate provisions in the Recruitment Rules for absorption of the applicants to the post of Welfare Officers as done by the respondents in the case of Probation Officers under the orders of the Hon’ble High Court of Delhi in Kiran Sharma vs. GNCT of Delhi & Ors. (CWP – 5681/2014)
- (c) Accord all consequential benefits
- (d) Award costs of the proceedings, and
- (e) Pass any order/relief/direction(s) as this Hon’ble Tribunal may deem fit and proper in the interests of justice in favour of the applicants”.

4. It is submitted that the applicants have been working as Welfare Officers for the last about 5-7 years on contractual basis and made a number of representations vide Annexure A/15 (colly.) to the respondents ventilating their grievances. However, the respondents have not passed any orders thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider Annexure A/15 (colly.) representations of the applicants, keeping in view the averments and documents filed in the O.A., and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. Till then, the respondents shall

maintain status quo in respect of the applicants. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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